



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.08.2023

### **NOTICE**

Please take notice that the following matter adjourned on 23.08.2023 in the Court-III. The next date is indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Competition App. (AT) No.19 of 2020  <b>(PH)</b>	Sundaram Brake Linings Ltd. & Ors.  Vs.  Chief Materials Manager, South Eastern Railways & Ors.	<b>23.08.2023</b>	<b>12.09.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar